

(b) if so, the details and the outcome thereof during the last three years along with the decision taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) State Private Universities are established through Act of respective State Legislatures. As far as private Deemed to be Universities are concerned, University Grants Commission (UGC) based on various representations/suggestions from various stakeholders, drafted UGC (Institutions Deemed to be Universities) Regulations, 2016 which was approved in its 516th meeting held on 15th June 2016 and the same was notified on 11.7.2016.

Scholarships under PMSSS for Jammu and Kashmir students

1813. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that scholarships under Prime Minister Special Scholarship Scheme (PMSSS) are being provided to the students of Jammu and Kashmir undergoing training outside the State;

(b) whether Government plans to increase the number of such scholarships to seven thousand instead of five thousand in a year; and

(c) whether the students seeking admission under the management quota shall also be made eligible for such scholarships as per the past practice?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) Scholarships under the Special Scholarship Scheme for Jammu and Kashmir students are being provided to those eligible students of Jammu and Kashmir who are pursuing higher studies outside the State of Jammu and Kashmir.

The Special Scholarship Scheme for Jammu and Kashmir aims at encouraging the youth from Jammu and Kashmir to take advantage of the educational institutions outside the State, which would provide them an opportunity, to interact with their counterpart in rest of the country, thereby addressing their feeling of alienation and to be part of the main stream.

In the earlier years, students were taking admission on their own in any of the Colleges/Institutes/Universities. From the academic year of 2014-15, Ministry of Human Resource Development introduced a transparent system to streamline the process of scholarship application and disbursement.

With the use of technology, transparency and accountability of the process has been brought in. Certain initiatives have been under taken recently viz. students have an option, to either go to the institutions allotted through centralised counselling or take admission on their own in institutions which are either approved under 12 B of the UGC Act or approved by AICTE or by the respective regulatory body. Scholarship amount towards maintenance is being provided directly to the students through the Direct Benefit Transfer mode. Ten supernumerary quota and two to three supernumerary quota were created in Engineering and Nursing Colleges respectively. Further, to bring awareness about the scheme, workshops were organised in 10 districts across the State.

These initiatives aim to ensure that no deserving students are deprived of the benefits under the Scheme.

As a result of the above initiatives, more number of students have benefited under the scheme as compared to the previous academic year 2015-16. 2209 students have joined during 2016-17 as against 1147 students in the previous year. 1709 students have taken admission in engineering course as compared to 910 students in the previous year.

(b) No, Sir.

(c) No, Sir. Students seeking admission under management quota are not eligible for scholarship.

**Pending applications for registration of schools
in Andhra Pradesh and Telangana**

1814. SHRI V. VIJAYASAI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether CBSE has received a number of applications for registration of all kinds of schools from the States of Andhra Pradesh and Telangana for the academic year 2016-17, if so, applications still pending for Andhra Pradesh and Telangana separately;

(b) what steps CBSE would take to clear and approve all such applications to help the backward areas get access to schooling and not lose an academic year;

(c) measures proposed to fast-track all such pending requests and applications; and

(d) plans to modify, improve and install better electronic administration system in CBSE?